

Safe drinking water and sanitation in villages

1454. DR. BHALCHANDRA MUNGEKAR: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of villages in the country lacking safe drinking water and sanitation facilities separately as on the 31st December, 2012, State-wise; and

(b) the details of the plan for giving uncovered villages drinking water and sanitation facilities and the phase-wise, physical targets and the estimated expenditure?

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI): (a) The Ministry of Drinking Water and Sanitation maintains data regarding coverage of drinking water supply, habitation wise. As reported by the States on the online Integrated Management Information System (IMIS) of the Ministry, as on 31st December, 2012 out of a total of 16,66,075 rural habitations in the country, 97352 rural habitations are reported as water quality affected i.e. habitations with at least one drinking water source affected with chemical contamination. The State-wise list is given in the Statement-I (*See below*).

Under Nirmal Bharat Abhiyan (NBA), 607 district projects covering 253755 gram panchayats have been sanctioned till 31st December, 2012. The State-wise details are given in the Statement-II (*See below*).

(b) As reported by the States on the IMIS as on 1.4.2012 there are no uncovered habitations with regard to rural drinking water supply. However, there are 298554 partially covered habitations i.e. those with less than 40 litres per capita per day safe drinking water supply as on 31st December, 2012. Under National Rural Drinking Water Programme (NRDWP), the States have to prepare Annual Action Plans targeting the remaining partially covered and quality affected rural habitations for coverage. In the year 2012-13, States have targeted to cover 141660 rural habitations for coverage. Rs. 10,500 crore is available under the NRDWP for 2012-13.

To eliminate the practice of open defecation, to promote the use of toilets and to accelerate the progress of sanitation in rural areas of country, Government

of India took a major initiative and has designed a paradigm shift in Total Sanitation Campaign (TSC) which is now called the Nirmal Bharat Abhiyan (NBA), in the Twelfth Five Year Plan. The objective of NBA is to achieve sustainable behavior change with provision of sanitary facilities in entire communities in a phased, saturation mode with 'Nirmal Grams' as outcomes. The new strategy is to transform rural India into 'Nirmal Bharat' by adopting community saturation approach.

Under NBA, provision of enhanced incentive for individual household latrine units has been made and the same has been widened to cover all APL households who belong to SCs, STs, small and marginal farmers, landless labourers with homesteads, physically challenged and women headed households along-with all BPL households w.e.f. 01.04.2012.

NBA goal is to achieve 100% access to sanitation for all rural households by 2022. According to projects sanctioned from time to time under Total Sanitation Campaign (TSC)/Nirmal Bharat Abhiyan (NBA), the details of funds sanctioned and released are as under:

(Rs in crore)		
Share	Funds Sanctioned	Funds released
GOI	14888.92	10298.56
State Share	5549.20	4381.94
Beneficiary Share	2234.24	1945.60
TOTAL	22672.36	16626.10

However, in view of the change in NBA guidelines making the benefits under NBA available to identified APL categories also, the increase in the incentive for Individual Household Latrines (IHHLs) and results of the Census 2011, the States have been asked to submit revised projects on the basis of a fresh baseline survey for sanction by the Government of India.

*Statement-I**Status of Rural Habitation with respect to Drinking Water Supply as on 31.12.2012*

Sl. No.	State Name	Total Habs	Fully Covered Habitations	Partially Covered Habitations	Quality Affected Habitations
1	2	3	4	5	6
1	Andhra Pradesh	72387	45576	26431	380
2	Bihar	107642	87175	7311	13156
3	Chhattisgarh	72231	38792	25188	8251
4	Goa	347	302	45	0
5	Gujarat	34415	33620	621	174
6	Haryana	7385	6067	1305	13
7	Himachal Pradesh	53201	44180	9021	0
8	Jammu and Kashmir	13938	6388	7539	11
9	Jharkhand	119191	114615	4172	404
10	Karnataka	59575	22390	31535	5650
11	Kerala	1 1803	10975	0	908

12	Madhya Pradesh	127197	91043	33575	2579
13	Maharashtra	100683	89447	9848	1388
14	Orissa	141928	78804	51284	11760
15	Punjab	15170	12434	2707	29
16	Rajasthan	121133	71805	23148	26180
17	Tamil Nadu	94614	89366	4776	472
18	Uttar Pradesh	260110	246512	13022	576
19	Uttarakhand	39142	27488	11637	17
20	West Bengal	95395	86886	3687	4822
21	Arunachal Pradesh	5612	2690	2807	115
22	Assam	86976	50277	22090	14609
23	Manipur	2870	1663	1207	0
24	Meghalaya	9326	4985	4244	97
25	Mizoram	777	716	61	0
26	Nagaland	1460	1060	292	108
27	Sikkim	2498	1814	684	0

1	2	3	4	5	6
28	Tripura	8132	2330	158	5644
29	Andaman and Nicobar	491	434	57	0
30	Chandigarh	18	18	0	0
31	Dadra and Nagar Haveli	70	0	70	0
32	Daman and Diu	21	0	21	0
33	Delhi	0	0	0	0
34	Lakshadweep	9	0	9	0
35	Puducherry	248	237	2	9
Total		1666075	1270169	298554	97352

Statement-II*State-wise details of district projects, Gram Panchayats under NBA*

Sl. No.	State/UT Name	No. of District Projects Sanctioned	No. of Gram Panchayats	No. of GPs Awarded Nirmal Gram Puraskar
1	2	3	4	5
1	Andhra Pradesh	22	21950	1273
2	Arunachal Pradesh	16	1794	31
3	Assam	26	4016	31
4	Bihar	38	8593	217
5	Chhattisgarh	16	9858	817
6	Dadra and Nagar Haveli	1	12	
7	Goa	2	190	
8	Gujarat	25	14555	2281
9	Haryana	20	6283	1578
10	Himachal Pradesh	12	3245	1011
11	Jammu and Kashmir	21	4124	14
12	Jharkhand	24	4631	225
13	Karnataka	29	5663	1069
14	Kerala	14	999	980
15	Madhya Pradesh	50	23093	2068
16	Maharashtra	33	28282	9523
17	Manipur	9	2984	2
18	Meghalaya	7	5564	588
19	Mizoram	8	760	89

1	2	3	4	5
20	Nagaland	11	1110	90
21	Orissa	30	6237	284
22	Puducherry	1	71	
23	Punjab	20	12845	166
24	Rajasthan	32	9241	321
25	*Sikkim	4	167	164
26	Tamil Nadu	29	12619	2385
27	Tripura	4	1063	113
28	Uttar Pradesh	71	52841	1080
29	Uttarakhand	13	7605	525
30	West Bengal	19	3360	1077
TOTAL		607	253755	28002

*Sikkim has already been declared Nirmal State.

Reconstruction of toilets under TSC

1455. SHRI DILIPBHAI PANDYA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether Government is willing to support reconstruction of old, dilapidated and abandoned low cost toilets constructed, so far, under Total Sanitation Campaign (TSC) guidelines;

(b) if so, the date from which the reconstruction would be effected; and

(c) if not, how Government intends to achieve the Millennium Development Goals and targets of reducing, by half, the proportion of the population without access to sustainable sanitation by 2015?

THE MINISTER OF STATE OF THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI): (a) and (b) The Total Sanitation Campaign (TSC) now revamped as Nirmal Bharat Abhiyan (NBA) does not provide